



CIRCULAR

Sub: NIVAR Cyclone - Declaration of Public Holiday on 26.11.2020 (Thursday) for Thanjavur, Tiruvarur, Thiruvannamalai, Cuddalore, Kancheepuram (including Chengalpattu Revenue District) Chennai, Thiruvallur, Ariyalur, Perambalur, Villupuram (including Kallakurichi Revenue District), Vellore (including Tirupattur and Ranipet Revenue Districts) and Nagapattinam (including Mayiladuthurai Revenue District) Districts in the State of Tamil Nadu - G.O issued – Declaration of Holiday on 26.11.2020 (Thursday) for all the Subordinate Courts in the said Districts in the State of Tamil Nadu – Orders issued.

Ref : G.O.(Ms) 597, Public (Miscellaneous) Department, dated 25.11.2020.

It is ordered that 26.11.2020 (Thursday) is declared as a holiday for all the Subordinate Courts in the Districts viz., Thanjavur, Tiruvarur, Thiruvannamalai, Cuddalore, Kancheepuram (including Chengalpattu Revenue District), Chennai, Thiruvallur, Ariyalur, Perambalur, Villupuram (including Kallakurichi Revenue District), Vellore (including Tirupattur and Ranipet Revenue Districts) and Nagapattinam (including Mayiladuthurai Revenue District) in the State of Tamil Nadu in view of the Government Order cited

declaring 26.11.2020 (Thursday) as a Public Holiday on account of ' NIVAR cyclone' in the said Districts in the State of Tamil Nadu .

HIGH COURT, MADRAS
DATED: 25.11.2020

Sd/- C.KUMARAPPAN
REGISTRAR GENERAL